

Annexure-3

Name of the corporate debtor: Mansarovar Pearls (India) Private Limited; Date of commencement of CIRP: 28.11.2025 Uploaded on 15.12.2025); List of creditors as on: 05.01.2026

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Canara Bank, SAM Branch		23.12.2025	54,18,39,230.00	54,09,89,230.00	secured	Note		NO	100.00			8,50,000.00	
	Total			54,18,39,230.00	54,09,89,230.00	-	-	-	-	100.00				Provisionally Admitted. Legal Expenses not admitted